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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 07/(MAH)/2012

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.11.2017

NAME OF THE PARTIES: Dilip Timblo
V/s.
Sociedade De-Formento Ind. Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 111/111A of the Companies Act 1956 and 58/59 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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Abbas Ferreira
i/b Shihab Pineda
and Aashidin Chavda
i/b HSA Advocate
for Respondent WS Italy

Mr Joseph Kodianthara
Mrs. Mr Eric Correia
Mr Akash Rebello
Mr Atul Desai
Ms Deekti Nagpal
Ms Kunjita Shah
i/b Kanga & Company

DS Lal

Contd.....2

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ORDER

TCP No. 07/111/NCLT/MB/MAH/2012

Petitioner's side part heard.

List this matter as fixed earlier i.e. on **10.11.2017**.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)